

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**DFR NO. 1771 OF 2019 &
IA NOS. 790 & 791 OF 2019**

Dated : 19th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Southern India Mills Association

.... Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Guru Krishna Kumar, Sr. Adv.
Mr. S. Vallinayagam for R-2

ORDER

To hear on maintainability of the appeal as raised in the preliminary objections of the Respondent Discom, list the matter on **15.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**